

**The Tripura Appropriation Act, 2014**  
**(The Tripura Act No.1 of 2014)**



**TRIPURA ACT NO.1 OF 2014.**

**THE TRIPURA APPROPRIATION ACT, 2014 (THE TRIPURA ACT  
NO.1 OF 2014)**

**AN  
ACT**

*to provide for the withdrawal of certain sum from and out of the consolidated fund of the State of Tripura for the services of the financial year 2013-14.*

BE it enacted by the Legislative Assembly of Tripura in the sixty-five year of the Republic of India as follows: -

**Short Title**

1. This act may be called the Tripura Appropriation Act, 2014.

*Issue of a sum of Rs. 1596,64,25,000/- out of the Consolidated Fund of the State of Tripura for the Financial Year 2013-14.*

2. From and out of the Consolidated Fund of the State of Tripura, there may be paid sums not exceeding those specified in column-3 of the Schedule amounting in the aggregate to the sums of *Rupees one thousand five hundred ninety six crore sixty four lakh twenty five thousand* only towards defraying the several charges which will come in course of payment during the financial year 2013-14 (hereinafter referred to as the said year) in respect of the services and purposes specified in column-2 of the said Schedule.

**Appropriation**

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Tripura by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation of the said year.

## THE SCHEDULE

### (See Section (2 & 3))

(Rs. In lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
1	Department of Parliamentary Affairs	8.77	0.00	8.77	241.51	0.00	241.51	250.28
2	Governor's Secretariat	24.47		24.47		0.00		24.47
3	General Administration (S.A.) Department	0.00	0.00	0.00	231.21	5.20	236.41	236.41
5	Law Department	0.00	0.00	0.00		153.56	153.56	153.56
6	Revenue Department	0.00	0.00	0.00	1922.93	935.14	2858.07	2858.07
7	General Administration (AR) Department	0.00	0.00	0.00	7.96	0.00	7.96	7.96
9	Statistical Department	0.00	0.00	0.00	165.46	0.00	165.46	165.46
10	Home(Police) Department			0.00	9614.12		9614.12	9614.12
11	Transport Department			0.00	108.06	2937.73	3045.79	3045.79
12	Co-operation Department	70.28	22.04	92.32	213.23	444.44	657.67	749.99
13	Public Works (R&B) Department	800.00		800.00	2377.60	7350.17	9727.77	10527.77
14	Power Department			0.00		3423.58	3423.58	3423.58
15	P.W.(WR ) Department	0.00	0.00	0.00	22.35	0.00	22.35	22.35
16	Health Department	4.65		4.65		2708.68	2708.68	2713.33
17	I.C.A.T. Department			0.00		459.99	459.99	459.99
18	General Administration (Political) Department	0.00	0.00	0.00	337.36	0.00	337.36	337.36
19	Tribal Welfare Department			0.00	16972.80	24308.97	41281.77	41281.77

## THE SCHEDULE

### (See Section (2 & 3))

(Rs. In lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
20	Welfare of SCs, OBCs Department			0.00	7263.78	14485.49	21749.27	21749.27
21	Food, Civil Supplies & Consumer Affairs Department			0.00	1390.77	43.95	1434.72	1434.72
22	Rehabilitation Department			0.00	1691.09		1691.09	1691.09
23	Panchayati Raj Department			0.00	5618.46		5618.46	5618.46
24	Industries & Commerce Department			0.00	564.46	401.45	965.91	965.91
25	Industries & Commerce (H.H. & Sericulture) Department			0.00	51.43	286.48	337.91	337.91
26	Fisheries Department			0.00	328.21	75.05	403.26	403.26
27	Agriculture Department	12.25		12.25	32.00		32.00	44.25
28	Horticulture Department			0.00	22.76	15.00	37.76	37.76
29	Animal Resource Development Department			0.00	98.06	389.43	487.49	487.49
30	Forest Department			0.00	849.65		849.65	849.65
31	Rural Development Department			0.00	1028.49	3709.38	4737.87	4737.87
32	T.R.P. & P.T.G. Department			0.00	1172.70	100.00	1272.70	1272.70
33	Science, Tech. & Environment Department			0.00	27.55	55.90	83.45	83.45
34	Planning and Co- Ordination Department			0.00	28.30		28.30	28.30
35	Urban Development Department	15.75		15.75	2956.98	3370.23	6327.21	6342.96

## THE SCHEDULE

### (See Section (2 & 3))

(Rs. In lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
36	Home (Jail) Department			0.00	224.95	933.80	1158.75	1158.75
37	Labour Organisation			0.00	81.59		81.59	81.59
38	GA (Printing & Stationery) Department	0.00	0.00	0.00	77.85	56.00	133.85	133.85
39	Education (Higher) Department			0.00	638.69	2582.29	3220.98	3220.98
40	Education (School) Department			0.00	1782.57	5840.61	7623.18	7623.18
41	Education (Social) Department			0.00	1106.47	152.50	1258.97	1258.97
42	Education (Sports & Y.P.) Department			0.00	805.99	286.37	1092.36	1092.36
43	Finance		5126.02	5126.02			0.00	5126.02
44	Institutional Finance	0.00	0.00	0.00	30.65	0.00	30.65	30.65
45	Taxes and Excise			0.00	125.62	3.00	128.62	128.62
46	Treasuries			0.00	64.53		64.53	64.53
47	C.M. Secretariat	0.00	0.00	0.00	18.85	0.00	18.85	18.85
48	High Court	100.86		100.86			0.00	100.86
49	Fire Service Organisation			0.00	647.52	1033.10	1680.62	1680.62
50	Civil Defence			0.00	17.50	40.00	57.50	57.50
51	Public Works (DWS) Department			0.00		2090.26	2090.26	2090.26

**THE SCHEDULE**  
**(See Section (2 & 3))**

(Rs. In lakhs)

1 No. of Votes	2 Services and purposes	3 Sum Not exceeding Rs.						Grand Total
		Charged on the Consolidated Fund			Voted by Assembly			
		Revenue	Capital	Total	Revenue	Capital	Total	
		52	Family Welfare and Preventive Medicine			0.00	6995.56	
53	Tribal Welfare (Research) Department			0.00	165.27		165.27	165.27
54	Factories and Boilers Organisation			0.00	18.97		18.97	18.97
55	Employment	0.00	0.00	0.00	29.20	0.00	29.20	29.20
56	Information Technology			0.00	198.82	334.63	533.45	533.45
57	Welfare of Minorities Department			0.00	557.89	3471.76	4029.65	4029.65
58	Home(FSL,PAC,Prosecution & Co-ordination Cell)	0.00	0.00	0.00	230.05	0.00	230.05	230.05
59	Tourism			0.00	20.28	105.39	125.67	125.67
<b>GRAND TOTAL :</b>		<b>1037.03</b>	<b>5148.06</b>	<b>6185.09</b>	<b>69178.10</b>	<b>84301.06</b>	<b>153479.16</b>	<b>159664.25</b>

**D.M. JAMATIA**  
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